

movement of domestic animals inside the wildlife reserves; inoculation of cattle in the adjoining areas; improvement of facilities for detection and treatment of cases, etc.

Wild Life Conservation in Delhi

2147. SHRI J. K. JAIN : Will the PRIME MINISTER be pleased to state :

(a) what are the existing legal and regulatory provisions in force in Delhi for Conservation of Wild Life;

(b) whether any fresh moves have been initiated by Government to create awareness about the conservation of wild life in Delhi;

(c) if so, what are the details thereof;

(d) whether there are any plans to develop a National Botanical Garden and a Bird Sanctuary in Delhi; and

(e) if so, what progress has been made in this direction ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) The Wild Life (Protection) Act, 1972, was adopted in the Union Territory with effect from 1-6-1973. The Delhi Wild Life (Protection) Rules, 1973, have been framed thereunder for the conservation of wildlife.

(b) and (c) In the current year, the following steps have been taken, particularly during the Wildlife week 1982, to create awareness about the conservation of wildlife in Delhi;

(i) Cinema slides conveying the message of Wildlife conservation were shown in Cinema halls.

(ii) Films on wildlife were screened for the public.

(iii) Lectures and talks on wildlife were arranged on Radio and Television.

(iv) On-the-spot painting and modelling contests were organised by the National Zoological Park and the National Museum of Natural History. Film shows on wildlife were also organised.

(v) Banners promoting the message of wildlife conservation were put up at prominent places.

(vi) Prime Minister's message in English, Hindi, Urdu and Punjabi together with the posters on wildlife were circulated to all educational institutions, etc.

(d) and (e) Yes, Sir, The Delhi Administration is examining the matter for Bird Sanctuary and Department of Environment has plans to develop a National Botanical Garden in the capital.

Killing of Rhinos in Assam

2148. SHRI ROBIN KAKATI : Will the PRIME MINISTER be pleased to state:

(a) whether the poaching of Rhinos in the wild life sanctuaries and reserve forests in Assam specially in Darong district has been alarmingly rising in this year;

(b) if so, the number of Rhinos killed and their horns removed by the poachers and the number of people arrested upto the end of September, 1982; and

(c) what steps Government have taken to check the poaching of Rhinos in Assam ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) « to (c) Information is being obtained from the State Govern-